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11.	<i>Arunachal Pradesh</i>	
40.	Subansiri	47. Itanagar
41.	Siang	48. Pasighat
42.	Kameng	49. Dirang
43.	Tirap	50. Miao
12.	<i>Mizoram</i>	
44.	Aizawl	51. Luangmual

#### **Supply of LPG through Pipeline in Agartala Town**

4206. SHRI AJOY MUKHOPADHYAY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is proposed to supply LPG to the consumers through pipeline in Agartala Town;

(b) whether the Oil and Natural Gas Commission has submitted a project report to the Agartala Municipality in this respect; and

(c) if so, the reasons for delay in implementing the project and the latest position thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) ONGC have committed 50,000 M<sup>3</sup> per day of natural gas for supply through pipelines in Agartala Town.

(b) Yes, Sir. On behalf of Agartala Municipality, ONGC had got a feasibility report prepared on piped gas supply in Agartala Town.

(c) The pipeline network for distribution of the gas is to be undertaken by a joint venture company, viz., "M/s. Purbachal Gas Company" consisting of M/s. Assam Gas Co. and Tripura Industrial Development Corporation. The distribution work will also be undertaken by this joint venture. ONGC would be ready to start supply of gas as soon as the pipeline network is completed by this company.

#### **Restriction on Free Pass Holders**

4207. SHRI J. CHOKKA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether most of the accommodation in First Class and Second Class AC coaches is occupied by free pass holders such as railway employees and others;

(b) whether there is any proposal to restrict the free pass holders in the above classes to the barest minimum so as to facilitate the journey of general public; and

(c) if so, the details in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.